

(ख) इजराइली कौंसल द्वारा ६ नवम्बर को नई दिल्ली में दिए गए भाषण की ओर उनका ध्यान आकर्षित किया गया था, जिसमें उन्होंने कौमिली विशेषाधिकारों का उल्लंघन किया, एक राजनीतिक भाषण दिया, अतिथेय सरकार की नीतियों की आलोचना की और एक ऐमं विदेशी राष्ट्र की आलोचना की जिसके साथ भारत के मित्रतापूर्ण सम्बन्ध हैं।

†[THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DINESH SINGH): (a) Yes, Sir.

(b) The attention of the Israeli Consul was drawn to the speech delivered by him in New Delhi on 6th November which was in flagrant violation of his Consular privileges inasmuch as he had made a political speech, criticised the policies of the host Government and also criticised another foreign Power with which India has friendly relations.]

#### DEVELOPMENT OF BROADCASTING

\*315. SHRI MULKA GOVINDA REDDY: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government have any proposal for development of broadcasting to cover the entire country by the medium-wave services particularly in rural areas; and

(b) if so what are the main features of the proposal?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRIMATI INDIRA GANDHI): (a) On completion the schemes of A.I.R. under the Third Five Year Plan will provide a broadcast coverage on medium waves to about 77 per cent. of the population of the country. Proposals for further coverage on medium waves as a part of the Fourth Five Year Plan of A.I.R. are under consideration.

+ [ ] English translation.

(b) (i) Increase of power of the existing transmitters, wherever necessary, (ii) setting up of additional radio stations in those linguistic regions which are not already covered, and (iii) setting up of auxiliary transmitting centres to extend the coverage of the existing stations to areas not adequately served.

#### EXPORT OF ILMENITE

\*320 SHRIMATI DEVAKI GOPIDAS: Will the PRIME MINISTER be pleased to state:

(a) what steps Government are taking to augment the export of ilmenite and to re-start the working of the Titanium Products Factory at Chavara in the State of Kerala; and

(b) whether Government are aware that by the closing down of the Titanium Products Factory, a large number of labourers have been thrown out of employment?

THE PRIME MINISTER AND MINISTER OF ATOMIC ENERGY (SHRI LAL BAHADUR): (a) and (b) A statement is laid on the Table of the House.

#### STATEMENT

The hon. Member is presumably referring to the operations of Travancore Minerals Limited, and not to Travancore Titanium Products with which the Central Government is not concerned. The closing down of two of the Company's plants at Chavara due to accumulation of stocks and the lack of demand resulted in the retrenchment of a number of employees. Energetic steps have been taken to revive the export market for ilmenite, and these include reduction in price, wide publicity in technical journals, a vigorous sales promotion campaign in foreign countries and the harnessing of the resources of the Minerals and Metals Trading Corporation of India. It is proposed to reorganise the industry on modern and efficient lines, with